

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3493
TO BE ANSWERED ON 23.03.2017**

ELECTRIFICATION OF REMOTE VILLAGES

3493. SHRI B.V. NAIK:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the electrification of sub- villages in thousands of Gram Sabhas in Karnataka is not being done due to lack of funds;**
- (b) if so, the amount allocated for electrification of remote rural areas of Karnataka during the last three financial years along with the names of the schemes;**
- (c) whether additional funds would be provided by the Ministry for the electrification of sub-villages in Gram Sabhas in the State; and**
- (d) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : Government of India has sanctioned Intensive Electrification of partially electrified villages at a cost of Rs.283.51 crore under Rural Electrification (RE) component of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for Karnataka. Also, 31 new projects for System Strengthening/augmentation for Rs.264.39 crore have been sanctioned which include electrification of sub-villages. Under the scheme, Government of India has approved Rs.1755.13 crore for Karnataka for new projects of various RE works.

(b) : Funds are released against sanctioned projects in installments based on the reported utilisation of amount in the previous installment(s) and fulfillment of other conditionalities. Rs.110.03 crore grant has been released to Karnataka during the last three financial years under the scheme for various works including electrification of remote areas.

(c) & (d) : At present, there is no proposal from Government of Karnataka seeking additional funds for electrification under DDUGJY.
